IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CAA-86(PB)/2017

IN THE MATTER OF:

M/s Anuroop Builders & Developers Pvt. Ltd.

APPLICANT / PETITIONER

With

M/s Dome Builders & Developers Pvt. Ltd.

RESPONDENT

SECTION:

Under Section 230-232

Order delivered on 01.09.2017

Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER

:- Mr. Ravi Bassi, Advocate

Mr. Sheel Luman, Advocate

ORDER

Learned Counsel for the applicant / petitioner is present. Learned Counsel for the applicant / petitioner move this application for the prayers as stated in para 15 of the application. The applicant / petitioner is directed to serve a copy of the application along with document annexed to the office of RD / OL within a period of one week and RD/OL will file their respective reports in relation to the application.

Post the matter on 15th September 2017.

(DEEPA KRISHAN) MEMBER (TECHNICAL) (R. VARADHARAJAN) MEMBER (JUDICIAL)